

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Coram:**

1. **Shri Ashok Basu, Chairman**
2. **Shri K.N. Sinha, Member**
3. **Shri Bhanu Bhushan, Member**
4. **Shri A.H. Jung, Member**

**IA No.19/2005**  
**in**  
**Petition No. 56/2005**

**In the matter of**

Petition to claim abnormal O & M Expenses not included in the normalised O&M Expenses for Korba STPS for the period 1.4.2001 to 31.3.2004.

**And in the matter of**

National Thermal Power Corporation Limited

**.....Petitioner**

Vs

1. Madhya Pradesh State Electricity Board , Jabalpur
2. Maharashtra State Electricity Board, Mumbai
3. Gujarat Electricity Board, Vadodara
4. Chhattisgarh State Electricity Board, Raipur
5. Electricity Department, Govt. of Goa, panaji, Goa
6. Electricity Department, Admn. Of Daman & Diu, Daman
7. Electricity Department, Admn. Of Dadra and Nagar Haveli,  
Silvassa

**..Respondents**

**The following were present:**

1. Shri V.B.K.Jain, NTPC
2. Shri I.J.Kapoor, NTPC
3. Shri Vivek Kumar, NTPC
4. Shri Guryog Singh, NTPC
5. Shri Satya Prakesh, NTPC
6. Shri S.D.Jha, NTPC
7. Shri Surendra, NTPC
8. Shri S.K.Johar, NTPC
9. Shri D.S.Pandey, NTPC
10. Mrs. Pranav Kapoor, NTPC
11. Shri D.G.Selpekar, NTPC

**ORDER  
(DATE OF HEARING 26.7.2005)**

The Interlocutory Application is made by the petitioner for extension of time beyond 15.7.2005 for compliance of the order dated 7.6.2005 in review Petition No. 37/2005 for Korba STPS.

2. Shri V. B. K. Jain, who appeared for the petitioner submitted that the said order dated 7.6.2005 has been complied with since the making of the application, and therefore, the application has become infructuous. He has sought to withdraw the Application.

3. The Interlocutory Application is accordingly dismissed as withdrawn.

Sd/-  
**(A.H.JUNG)**  
**MEMBER**

Sd/-  
**(BHANU BHUSHAN)**  
**MEMBER**

Sd/-  
**(K.N.SINHA)**  
**MEMBER**

Sd/-  
**(ASHOK BASU)**  
**CHAIRMAN**

**New Delhi, dated 26<sup>th</sup> July, 2005**